

CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH
AT HYDERABAD

CP/020/00001/2019 in OA/020/01040/2017

Date of Order : 14-03-2019

Between :

1. R.Mohan Rao S/o R.Subbaiah,
Aged about 51 years, working as Goods Guard,
Guntakal Railway Station, Ananthapur Dist.
2. N.Seshadri S/o N.Kondiah,
Aged about 34 years, working as Goods Guard,
Gooty Railway Station, Ananthapur Dist.
3. S.Lalu Sahib S/o Khaja Moinuddin,
Aged about 41 years, working as Goods Guard,
Guntakal Railway Station, Ananthapur Dist.
4. Y.Nageswara Rao S/o T.Subbarayudu,
Aged about 38 years, working as Goods Guard,
Gooty Railway Station, Ananthapur Dist.
5. B.Aswathappa S/o B.Rangappa,
Aged about 42 years, working as Goods Guard,
Gooty Railway Station, Ananthapur Dist.
6. G.Goolanna S/o G. Bhimappa,
Aged about 54 years, working as Goods Guard,
Gooty Railway Station, Ananthapur Dist.
7. N. Shiva Shankar S/o N. Aanand,
Aged about 54 years, working as Goods Guard,
Gooty Railway Station, Ananthapur Dist.
8. Rayadudrgam Nagaraju S/o R.Ramudu,
Aged about 40 years, working as Goods Guard,
Guntakal Railway Station, Ananthapur Dist.
9. D. Goverdhan S/o D.Peddanna,
Aged about 28 years, working as Goods Guard,
Gooty Railway Station, Ananthapur Dist.Applicants

AND

1. Union of India,
Represented by General Manager
Mr. Vinod Kumar Yadav, South

Central Railway, Rail Nilayam,
Secunderabad.

2. Mr. V. P. Singh
The Divisional Railway Manager,
South Central Railway,
Guntakal Division, Guntakal,
Ananthapur Dist, A.P.
3. The Senior Divisional Operating Manager,
South Central Railway,
Guntakal Division, Guntakal,
Ananthapur Dist, A.P.
4. A. Seetha Srinivas,
The Senior Divisional Personnel Officer,
South Central Railway,
Guntakal Division, Guntakal,
Ananthapur Dist, A.P. ...Respondents

Counsel for the Applicant: Mr. M.C. Jacob

Counsel for the Respondents : Mr. V.V.N.Narasimham,SC for Rlys

CORAM :

THE HON'BLE MR.JUSTICE R.KANTHA RAO, JUDICIAL MEMBER
THE HON'BLE MR.B.V.SUDHAKAR, ADMINISTRATIVE MEMBER

(Oral Order per Hon'ble Mr.Justice R.Kantha Rao, Judicial Member)

Counsel on both sides present and heard.

2. It is submitted by the learned Standing Counsel for Respondents that the Respondents have complied with the direction passed in OA. In view of this submission, CP is closed.
3. No costs.

(B.V.SUDHAKAR)
ADMINISTRATIVE MEMBER

(JUSTICE R.KANTHA RAO)
JUDICIAL MEMBER

Dated : 14th March, 2019.
Dictated in Open Court.

